

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1320/2024, IA (IBC)/1317/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1320/2024 & IA (IBC)/1317/2024

Present: Ld. Counsel Mr. Sudharshan for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Ld. Counsel Mr. Pradeep Joy for the Respondent No.2/SRA.

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondent No.1.

Ld. Counsel Mr. Pradeep Joy has taken service on behalf of the Respondent No.2/SRA. For filing of counters by the Respondent No.1 &2, **matter is adjourned to 24.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)